

(By Special Messenger)

**THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

No.HC.VII-248/2013/ 1939 /A.

From:- Shri M.A. Ali,  
Registrar (Vigilance),  
Gauhati High Court, Guwahati,

To,

The Principal Accountant General,  
Assam, Beltola, Maidamgaon,  
Guwahati

Dated Guwahati the 6<sup>th</sup> May, 2016

**Subject:- Extending the benefit of 3 (three) advance increments to the  
Judicial Officers of Assam having post Graduation in Law**

**Reference:- Notification No.FPC.10/97/Pt.VIII/322 dated 18.05.2015 (copy  
enclosed)**

Sir,

In continuation of this Registry's letters No.HC.VII-28/2003  
(Pt.)/3813/A dated 25.08.2015 and No.HC.VII-248/2013/4878/A dated 02.11.2015,  
I am directed to inform you that the following Officer in Grade-II of the Assam Judicial  
Service has obtained post Graduation in Law :-

**Shri Anurag Jintoo Borah,  
Civil Judge & Asstt. Sessions Judge, No.2,  
Kamrup (M), Guwahati)**

Therefore, you are requested to issue pay slips to the above Judicial  
Officer of Assam granting the benefit of 3 (three) advance increments in terms of the  
Govt. Notification No.FPC.10/97/Pt.VIII/322 dated 18.05.2015, under reference.

An early action on the matter is highly solicited.

Yours faithfully,

Sdf-

**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-248/2013/ 1940 - 1942 /A.

Dated 06.05.2016

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur,  
Guwahati for information and necessary action.
- ✓ 2. The Systems Analyst, Gauhati High Court, Guwahati with a request to upload  
in the Official website.

**REGISTRAR (VIGILANCE)**

6/5/16